

वस्त्र उद्योग के लिए उपकरण एवं हिस्से शामिल हैं। जहां भी व्यवहार्य हो, हमने सहायता देने की इच्छा प्रकट की है।

Export of Iron Ore to Japan

*1599. **Shri P. N. Solanki:** Will the the Minister of Commerce be pleased to state:

(a) whether it is a fact that our steel industry is facing a market and price crisis as regards the export of iron ore to Japan due to Japan's entry in the world market; and

(b) if so, the steps Government propose to take to meet the tough competition?

The Minister of Commerce (Shri Dinesh Singh): (a) It is presumed the Hon'ble Member wishes to know whether the export of Indian iron ore to Japan is having any adverse effect on Indian steel industry's competitiveness in foreign markets. If so, the answer in the present situation would be in the negative.

(b) Does not arise.

Licensed Porters and Vendors

*1600. **Shri Balgovind Verma:**
Shri Kindar Lal:
Dr. Mahadeva Prasad:
Shri K. D. Tripathi:

Will the Minister of Railways be pleased to state:

(a) the number of licensed porters and vendors working on Railways;

(b) the Railway-wise break-up of such licensed porters and vendors; and

(c) the steps taken for their betterment after the nationalization of Railways?

The Minister of Railways (Shri C. M. Poonacha): (a) to (c). A statement is placed on the table of the Sabha. [Placed in Library. See No. LT-1329/68].

Export of Silk and Rayon Textiles

*1601. **Shri Yogendra Sharma:**
Shri A. Sreedharan:
Shri Kameshwar Singh:
Shri Shiva Chandra Jha:
Shri Virendrakumar Shah:
Shri D. N. Patodia:
Shri K. M. Koushik:
Shri Ram Avtar Sharma:
Shri Atam Das:
Shri Raghuvir Singh Shastri:
Shri Y. S. Kushwah:
Shri Hukam Chand Kachwai:
Shri Prakash Vir Shastri:
Shri Shiv Kumar Shastri:
Dr. Surya Prakash Puri:

Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that the Silk and Rayon Textile Export Promotion Council has recently directed its members not to supply or offer any goods to the State Trading Corporation for export;

(b) if so, the reasons therefor;

(c) whether the decision of the Silk and Rayon Export Promotion Council to boycott the S.T.C. will affect the export of silk and rayon textiles;

(d) if so, to what extent; and

(e) what steps have been taken to resolve the conflict between the S.T.C. and the Silk and Rayon Promotion Council regarding export of silk and rayon textiles?

The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi): (a) Yes, Sir. The Committee of Administration of the Silk & Rayon Textiles Export Promotion Council passed such a resolution. However, they have since withdrawn this Resolution of non-cooperation with the S.T.C.

(b) It was stated that this had been done to highlight their demands.

(c) and (d). Do not arise.

(e) Government has initiated discussions with the members of the Council with a view to working out a more detailed scheme for the promotion of exports of art silk fabrics.

रेयन के कपड़े का निर्यात

- *1902. श्री मोलहू प्रसाद :
श्री मधु लिमये :
श्री रवि राय :
श्री रघुबीर सिंह शास्त्री :

क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राज्य व्यापार निगम ने रेयन के कपड़े का निर्यात करने के बारे में कनाडा के साथ एक करार किया है;

(ख) यदि हां, तो उसकी मुख्य बातें क्या हैं ;

(ग) क्या निर्यात संवर्द्धन परिषद ने इस करार में स्वीकार की मतो पर आपत्ति की है; और

(घ) यदि हां, तो इस मामले में सरकार ने क्या कार्यवाही की है ?

वाणिज्य मंत्री (श्री दिनेश सिंह):

(क) जी, नहीं ।

(ख) से (घ). प्रश्न नहीं उठते ।

Recession in Engineering Industry

- *1603. Shri D. N. Patodia:
Shri R. Barua:

Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether it is a fact that the Engineering Association of India has made certain suggestions to Gov-

ernment to help the engineering industry out of the current recession; and

(b) if so, the nature of the suggestions made by the said association and whether Government have finalised consideration of those suggestions?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) No, Sir.

(b) Does not arise.

State Trading in Raw Jute

*1604. Shri D. C. Sharma: Will the Minister of Commerce be pleased to state:

(a) whether the jute mill workers numbering about 2,40,000 in West Bengal observed a day's strike on the 17th July, 1967 to press for the settlement of their demands which included *inter alia* the introduction of State Trading in raw jute;

(b) whether their demand has been looked into; and

(c) if so, the action proposed to be taken in the matter?

The Minister of Commerce (Shri Dinesh Singh): (a) Yes, Sir.

(b) and (c). Necessary steps have been taken to ensure that prices of raw jute, whether at Calcutta or at the up-country market centres are not allowed to fall below the minimum support prices already fixed. State Trading will be resorted to if necessary and to the extent necessary for this purpose.

Import of Capital Goods

- *1605. Shrimati Tarkeshwari Sinha:
Shri D. N. Tiwary:

Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether Government propose to reduce heavily the import of capi-